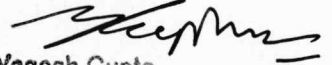


Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims provisionally admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	1	
2	Unsecured financial creditors belonging to any class of creditors	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	₹ 1,72,42,06,147.00	2	₹ 1,64,89,13,968.00	₹ -	₹ 7,52,92,179.00	₹ -	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	4	
5	Operational creditors (Workmen)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	5	
6	Operational creditors (Employees)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	6	
7	Operational creditors (Government Dues)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	9	
Total		2	₹ 1,72,42,06,147.00	2	₹ 1,64,89,13,968.00	-	₹ 7,52,92,179.00	-		

R. Piyarelall Iron & Steel Private Limited


 Yogesh Gupta
 Insolvency Resolution Professional

Annexure -1

Name of the corporate debtor: R. Piyarelall Iron and Steel Private Limited ; Date of commencement of CIRP: 19.01.2024 ; List of creditors as on: 07.02.2024

List of secured financial creditors (SFC) belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim provisionally admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off		Amount of claim not admitted		Amount of claim under verification		Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Amount covered by guarantee		Whether related party?	% of voting share in CoC								
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Total																		

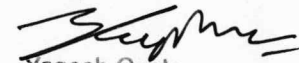
Annexure -2

Name of the corporate debtor: R. Piyarelall Iron and Steel Private Limited ; Date of commencement of CIRP: 19.01.2024 ; List of creditors as on: 07.02.2024

List of unsecured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted							Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		Whether related party?	% of voting share in CoC						
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

R. Piyarelall Iron & Steel Private Limited



Yogesh Gupta
Insolvency Resolution Professional

Annexure -3

Name of the corporate debtor: R. Piyarelall Iron and Steel Private Limited ; Date of commencement of CIRP: 19.01.2024 ; List of creditors as on: 07.02.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
			92,49,72,179.00	84,99,30,000.00											
1	STATE BANK OF INDIA	02.02.2024			SECURED	84,99,30,000.00	84,99,30,000.00	No	51.54%	0	0	7,50,42,179.00	0		
2	BANK OF BARODA	29.01.2024	79,92,33,968.00	79,89,83,968.00	SECURED	79,89,83,968.00	79,89,83,968.00	No	48.46%	0	0	2,50,000.00	0		

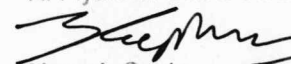
Annexure -4

Name of the corporate debtor: R. Piyarelall Iron and Steel Private Limited ; Date of commencement of CIRP: 19.01.2024 ; List of creditors as on: 07.02.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
	NIL														
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

R. Piyarelall Iron & Steel Private Limited


Yogesh Gupta
Insolvency Resolution Professional

Annexure - 5

Name of the corporate debtor: R. Piyarelall Iron and Steel Private Limited ; Date of commencement of CIRP: 19.01.2024 ; List of creditors as on: 07.02.2024

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		Total											

Annexure - 6

Name of the corporate debtor: R. Piyarelall Iron and Steel Private Limited ; Date of commencement of CIRP: 19.01.2024 ; List of creditors as on: 07.02.2024

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted (Provisionally)				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
		NIL											

R. Piyarelall Iron & Steel Private Limited

 Yogesh Gupta
 Insolvency Resolution Professional

Annexure -7

Name of the corporate debtor: R. Piyarelall Iron and Steel Private Limited ; Date of commencement of CIRP: 19.01.2024 ; List of creditors as on: 07.02.2024

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount Admitted Provisional	Nature of claim	Amount covered security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Nil	Nil	Nil	Nil	Nil	Nil	0	0	0	0	0	0	-	-	
Total				-	Nil		0	0		0	0	0	-	-	

Annexure -
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Name of the corporate debtor: R. Piyarelall Iron and Steel Private Limited ; Date of commencement of CIRP: 19.01.2024 ; List of creditors as on: 07.02.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted (Provisionally)						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	NIL			NIL										
2	NIL			NIL										

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R. Piyarelall Iron & Steel Private Limited

Yogesh Gupta
Insolvency Resolution Professional

Name of the corporate debtor: R. Piyarelall Iron and Steel Private Limited ; Date of commencement of CIRP: 19.01.2024 ; List of creditors as on: 07.02.2024

List of other creditors (Other than financial creditors and operational creditors)
(Amount in ₹)

Sl. No.	Name of creditor		Details of claim received		Details of claim admitted (Provisionally)				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

R. Piyarelall Iron & Steel Private Limited[†]

Yogesh Gupta
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